

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:17
ANSWERED ON:22.11.2012
NATIONAL WATER POLICY
Natarajan Shri P.R.;Tirkey Shri Manohar

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government proposes to implement any National Water Policy with a view to facilitating better distribution of water and also to check its misuse;
- (b) if so, the details thereof along with the role of the State Governments in this regard;
- (c) the comparative details of Water Policies of 1987, 2002 and 2012, Sectorwise; and
- (d) the steps taken or proposed to be taken by the Government to implement the New Water Policy?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (d)A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 17 TO BE ANSWERED ON 22.11.2012 IN LOK SABHA REGARDING "NATIONAL WATER POLICY".

(a) & (b)Central and State Governments are implementing National Water Policy, 2002 with a view to facilitating better distribution of water and also to check its misuse. The policy recommendations are implemented by the State Governments as per their priorities and need.

(c)The comparative details of National Water Policies of 1987 and 2002 sector-wise are at Annexure I. The National Water Policy, 2012 is still at draft stage. The draft seeks to address concerns like increasing water stress, low consciousness, inequitous distribution and lack of unified perspective.

(d)The draft National Water Policy (2012) is to be considered by the National Water Resources Council (NWRC) for adoption. Thereafter, the National Water Policy would be recommended to all the States for implementation.